

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP No. 14/(MAH)/2016
CA No. 27/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: M/s. K. C. Holdings Pvt. Ltd.
V/s.
M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241, 242, 243, 244 of the Companies
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
8.	Zal Andhyarujina	Counsel	 22/08/2016
	Amit Jajoo	"	
	Aparna Wagle	"	
	Ms. Sindhu Kotian	representative of Petitioners.	
	Mr. Devesh Bhatt		
	Ms. Ankita Shankar		

Senior Counsel Shyam Mehta a/w
Dimple Merchant For Respondent
Amir Ali Sheikh No. 1


22/8/16

Senior Advocate M. Dinyar Madan a/w
Ms. Sujata More Adv.,
i/b Desai Desai Carrington & Mulla
for Respondent no. 2, to 4

File
22/8/16

Order**CA. No.27/241-244/NCLT/MB/MAH/2016****IN****CP. No. 14/241-244/NCLT/MB/MAH/2016**

At request of the parties, list this matter on 23rd August, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 22nd August, 2016.